

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5658
TO BE ANSWERED ON 27th MARCH, 2026**

TESTING LABS ESTABLISHED IN KARNATAKA

5658. SHRI P C MOHAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of testing laboratories established or upgraded in Karnataka;
- (b) the steps taken/proposed to be taken by the Government to strengthen surveillance, testing capacity and enforcement against food adulteration in urban centres such as Bengaluru; and
- (c) whether the Government proposes to introduce stricter norms aligned with international standards for Fast Moving Consumer Goods (FMCG) and packaged food products to ensure higher quality and safety for consumers and the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards (FSS) Act, 2006 is a shared responsibility between the Central and State Governments.

While the FSSAI, is responsible for laying down science-based standards and ensuring overall coordination, the State Food Safety Authorities are primarily responsible for enforcement at the field level.

Surveillance drives, monitoring, regulatory inspection and random sampling of various food products including packaged food products under Fast-Moving Consumer Goods (FMCG) are conducted by the officials of Food Safety Departments of the respective States/UTs and Regional Offices of FSSAI to check compliance with the quality and safety parameters and other requirements as laid down under FSS Act, 2006, and regulations made thereunder. If any deviations from the standards or violations to the FSSR are observed, the defaulting Food Business Operators (FBOs) have been subjected to regulatory actions, including punitive measures, as stipulated under the FSS Act, 2006 and rules and regulations made thereunder.

FSSAI has established a network of food testing laboratories across India for the analysis of food to ensure the compliance with the quality and safety standards. As on date, there are 252 National Accreditation Board for Testing and Calibration Laboratories (NABL) notified for analysis of food samples and 24 Referral Food Laboratories for the analysis of appellate samples. In the State of Karnataka, FSSAI has notified 20 primary laboratories including 3 State Food Testing Laboratories (SFTLs) at Belagavi, Mysuru and Bangalore and 2 referral food testing laboratories (Details attached at **Annexure**).

FSSAI has also provided funds for Mobile Food Testing Laboratory (MFTL) referred to as "Food Safety on Wheels" (FSW) to States/UTs. It is an important means to combat adulteration as FSWs are equipped with basic infrastructure for on the spot testing of adulteration in various food commodities. Currently, 1 MFTL is deployed in State of Karnataka for on the spot testing of common adulterants.

FSSAI extends financial and technical assistance to States/UTs for strengthening of food safety infrastructure in the country. The support includes the following:

- Strengthening Enforcement and Compliance such as Licensing and Registration
- Inspections and Audits, Sampling and Testing of Enforcement and Surveillance Samples
- Consumer Grievance Redressal
- Capacity Building for Officers.
- Strengthening of Food Testing Ecosystem such as High End/ Basic equipment for labs
- Promotion of FSSAI initiatives such as Eat Right Campus, Eat Right School
- Flexi Assistance such as Hiring of vehicles for undertaking inspection and sampling by Food Safety Officers (FSOs) and Designated Officers (DOs)

FSSAI has developed Risk Based Inspection System (RBIS) where frequency of inspection is decided based on risk associated with Food businesses and issued guidelines. The RBIS categorizes Food Business Operators (FBOs) based on risk profile and scale of operations. Inspections are conducted through the Food Safety Compliance System (FoSCoS) to ensure systematic allocation and documentation.

FSSAI has notified Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 which specifies the Food Products standards of various food products including packaged food products under Fast-Moving Consumer Goods (FMCG). The food safety standards are made based on the scientific opinion provided by independent risk assessment bodies i.e. Scientific Panels and Scientific Committee and are harmonized with internationally accepted Codex standards.

List of FSSAI Notified Primary Food Testing Laboratories

S.No	Name and Address of the Laboratory
1.	Auriga Research Limited, Bengaluru No. 136,6th Cross, 2nd Stage, Yeshwanthpur Industrial Subhurb, Bangalore-560022, Karnataka
2.	Ganesh Consultancy & Analytical Services, Mysore No. 294/A, Hebbal Industrial Area, Mysore-570016
3.	Shiva Analyticals (India) Private Limited, Bengaluru Plot No24 D (P) & 34 D, KIADB Industrial Area Bangalore, Hoskote-562114, Karnataka
4.	TUV SUD South Asia Private Limited, Bengaluru No. A-151, 2nd C Main Road, Peenya Industrial Estate, II Stage, Bangalore-560058
5.	TUV India Pvt. Limited (TUV- NORD Group) (Laboratory Division), Bangalore No-8 Commerce, 2nd Floor, III- Main Road, Rajajinagar, 6th Block, Opp. KSSIDC IT Park, Rajajinagar Industrial Estate, Bangalore-560044
6.	Vimta Labs Limited, 1st & 2nd Floor, #1047, Rukmini Plaza, 20th Main, 5th Block, West of Chord Road, Rajaji Nagar, Bangalore-560010, Karnataka
7.	ALS Testing Services India Private Limited, Bengaluru
8.	Eureka Analytical Services Pvt. Ltd., Bangalore, AB Square, #617, 5th Main, OMBR Layout, Kasturi Nagar Main Road, Banaswadi, Bengaluru, Karnataka-560043
9.	Sneha Test House, Bengaluru No. 8 & 28, 4th Cross, Maruthi Nagar, Chandra Layout, Bengaluru, Karnataka
10.	Divisional Food Laboratory, Vaccin Institute Campus, Tilakwadi, Belgaum, Belgavi, Karnataka
11.	Divisional Food Laboratory, Umar Khayyam Road, Tilak Nagar, Mysuru, Karnataka-570001
12.	SMS Labs Services Pvt. Ltd., Bengaluru No. 376, 1st and 2nd Floor, TNRTS, 1st Main Jagatjyothi Layout, Nagadevanahalli, Bengaluru, Karnataka

13.	Institute for Analysis of Pharma, Dairy, Food and Cultures (IADFAC), Bengaluru 8, Siddivinayaka Complex, Nagarabhavi 2ndStage, 2ndBlock, Near BDAComplex, 80 Feet Ring Road, Bengaluru
14.	State Food Laboratory, Bengaluru Public Health Institute, Sheshadri Road, Bengaluru, Karnataka
15	Eurofins Analytical Services India Private Limited, Bengaluru 501/1, Doddanakundi Industrial Area 2, Hoodi, Whitefield, Bangalore-560048
16	Shriram Institute for Industrial Research, Bengaluru Plot No. 14/15, Sadarmangala Industrial Area, Whitefield Road, Bangalore-560048
17	Bangalore Analytical Research Centre Pvt. Ltd., Bengaluru, Survey No 57, Vijayaraja Estate, Chokkanahalli, Jakkur Post, Bengaluru, Karnataka
18	Vsix Analytical Labs Private Limited., Bengaluru 77 (502/503), 2nd Floor, 21st-‘D’ Cross, Muthurayaswamy Layout, Sriganthakaval, Sunkadakatte, Bengaluru-560091, Karnataka
19	Environmental Laboratory (Unit of Mineral Engineering Services), Bangalore #948, 2nd Cross, St. Thomas Town Post, Kammanahalli Main Road, Bangalore- 560084, Karnataka
20	Robust Materials Technology Pvt. Ltd., Bengaluru No. 94, 2nd Floor, Thirumala Complex, Nagarabhavi Main Road, NGEF Layout, Nagarabhavi, Bengaluru-560072

List of Referral Food Testing Laboratories

S. No.	Name of Referral Laboratories
1.	Indian Institute of Horticultural Research, Bangalore Hesaraghatta Lake Post, Bangalore - 560089
2.	Food Safety and Analytical Quality Control Laboratory, Mysore C/o. Central Food Technological Research Institute, Mysore - 570013